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ITEM NO.1

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO). 200 OF 2006

GURPAL SINGH

Petitioner(s)

VERSUS

HIGH COURT OF JUDICATURE FOR RAJASTHAN

Respondent(s)

(With appln(s) for stay, correction of typographical error, permission to file rejoinder affidavit, permission to file addl. documents and modification of Court's Order and office report)
(FOR FINAL DISPOSAL)

Date: 31/07/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. M.R. Calla, Sr. Adv.
Mr. Amit Kumar Singh, Adv.
Mr. P.D. Sharma, Adv.

For Respondent(s) Mr. Pallav Shishodia, Sr. Adv.
Mr. Ansh Mittal, Adv.
For Mr. Sunil Kumar Jain, Adv.

UPON hearing counsel the Court made the following
O R D E R

After hearing leaned counsel for the parties quite at length,
the Court reserved its judgment.

(A.S. BISHT)
COURT MASTER

(INDU BALA KAPUR)
COURT MASTER